

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:1172  
ANSWERED ON:01.12.2014  
PENALTY ON AIR INDIA  
Tumane Shri Krupal Balaji

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether there is any recent instance where in the cabin crew of Air India's Delhi Moscow flight were kept in Russian detention for long hours for not having valid visas; if so, the details thereof;
- (c) whether a penalty was imposed on Air India in this regard; and
- (d) if so? the details thereof?

**Answer**

Minister of State in the Ministry of CIVIL AVIATION (Dr Mahesh Sharma)

- (a) and (b) : Yes, Madam. The visa validity of the three cabin crew who operated the Delhi/Moscow flight of Air India on 13th of September, 2014, started from 14th September, 2014. Hence, they were allowed to proceed to the Hotel on 14th September, 2014 (i.e. midnight of 13th September, 2014).
- (c) : No, Madam.
- (d): Does not arise in view of (c) above.